Revised Estimates for Land Acquisition for Sakaleshapura Bypass

[26 APR., 2012]

2417. DR. VIJAY MALLYA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- whether Minister is aware of a proposal from the State Government of Karnataka dated 1 June, 2011 received in his Ministry seeking approval to the second revised estimate for land acquisition for Sakaleshapura Bypass on NH-48 involving an expenditure of Rs. 12,21,05,760/-;
 - (b) whether the proposal has been considered in the Ministry; and
 - (c) if so, the decision taken on the said proposal?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) and (b) Yes, Sir.

An amount of Rs 3,53,19,086/- has been released by the Ministry to the State PWD and the same has been disbursed to the land owners through Special Land Acquisition Office, National Highways, Bangalore. The State Government had been advised to resubmit the modified revised cost estimate for land acquisition for Sakaleshapura Bypass on NH-48 along with compliance to the Ministry's observations.

Chargesheet against the officials of NHAI

SHRI RAM JETHMALANI: †2418.

SHRI RAVI SHANKAR PRASAD:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- whether it is a fact that Ministry has received a chargesheet on 19 March, 2012 in which it has been alleged that efforts were made to influence the officials of National Highways Authority of India (NHAI) by bribing them;
- if so, the names of the officials identified in this chargesheet and the posts they were occupying at that time and now;
 - whether NHAI has also been asked to probe these allegations; and (c)
 - if so, the facts thereof? (d)

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) and (b) Yes, Sir. Department of Economic Affairs, Ministry of Finance have forwarded a report of the World Bank's Institutional integrity unit alleging that some companies executing World Bank funded projects have committed sanctionable practices.

[†] Original notice of the question was received in Hindi.

(c) and (d) Ministry has constituted a committee to conduct an enquiry and submit a report.

Odisha Government proposal of acquisition of Land

- 2419. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) whether Government of India has received State Government of Odisha's proposal of acquisition of land for construction of bypass near congested towns on NH 26 during the current financial year; and
- (b) the action taken by Government of India for completion of bypass projects coming under K.B.K. Districts at Tigilagarh, Jajpur, Borigunna, Nabarangapur, Bolangir, Berhampur, Belpahad and Deogarh?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) No, Sir.

(b) The construction of bypasses including bypass projects coming under K.B.K. Districts at Titilagarh, Jajpur, Borigunna, Nabarangapur, Bolangir, Berhampur, Belpahad and Deogarh would be taken up based on inter-se priority and subject to viability of the projects and availability of funds.

Solapur-Yedsi-Aurangabad NH-211 Proposal

2420. SHRI AVINASH PANDE : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

- (a) whether feasibility report and PPPAC proposal of Solapur-Yedsi-Aurangabad NH-211 (453 kms.) has been finalized and submitted to National Highways Authority of India;
- (b) if so, whether Government plans to pursue the project of four laning of the above mentioned highway;
- (c) if so, whether Government has included the same in Work Plan of 2012-13; the details thereof; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPROT AND HIGHWAYS (SHRI JITIN PRASADA): (a) Feasibility study report from Solapur-Yedishi (85 km) has been completed and PPPAC proposal is under preparation. The work of feasibility study report from Yedishi-Aurangabad section (175 km) is in final stage.

(b) Requirement for four laning of the stretches would be decided at the stage of preparation of PPPAC proposal.